

RESUME OF WORK DONE BY LOK SABHA

**SEVENTEENTH LOK SABHA
SECOND SESSION, 2019**

LOK SABHA SECRETARIAT, NEW DELHI

January, 2020/Magha, 1941 (Saka)

RESUME OF WORK DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—SECOND SESSION
(18 November, 2019 to 13 December, 2019)



LOK SABHA SECRETARIAT
NEW DELHI

January, 2020/Magha, 1941 (Saka)

T.O. No. 4/17 LS Vol. II

© 2020 BY LOK SABHA SECRETARIAT

Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition) and Printed by the Manager, Government of India Press, Minto Road, New Delhi.

PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Second Session *i.e.* from the 18 November, 2019 to 13 December, 2019.

NEW DELHI;
January, 2020

Magha, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

CONTENTS

	PAGE(S)
1. DURATION OF SESSION	1
2. BILLS	
(i) Government Bills	2
(ii) Bills referred to the Standing Committees and presentation/ laying of reports thereon	6
(iii) Private Members' Bills	10
3. COMMITTEES	
(i) Financial Committees	17
(ii) Standing Committees	18
(iii) Committees other than Financial and Standing Committees	20
4. DIVISIONS	24
5. FINANCIAL BUSINESS	27
Budget	27
6. MEMBERS ELECTED IN BYE-ELECTIONS	28
7. OATH/AFFIRMATION	29
8. RESIGNATION BY MEMBER	30
9. VACATION OF SEATS IN LOK SABHA	31
10. MOTION UNDER RULES 191 AND 342	32
11. WITHDRAWAL OF MEMBERS FROM THE SERVICE OF THE HOUSE UNDER RULE 373	33
12. OBITUARY AND OTHER REFERENCES	
(i) Obituary References	34
(ii) Congratulatory References/References on Landmark Occasions	36
13. PANEL OF CHAIRPERSONS	37
14. PAPERS LAID ON THE TABLE	38

	PAGE(S)
15. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE	39
16. QUESTIONS	
(i) Starred Questions	42
(ii) Unstarred Questions	42
(iii) Answers Laid on the Table	42
(iv) Short Notice Questions	42
(v) Half-an-Hour Discussion	42
(vi) Statement(s) made by Ministers correcting the replies already given	42
17. RESOLUTIONS	43
(i) Statutory Resolutions	43
(ii) Private Members' Resolutions	44
18. SHORT DURATION DISCUSSIONS UNDER RULE 193	46
19. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON— ANNOUNCEMENTS/OBSERVATIONS/RULINGS	48
20. STATEMENTS	
(i) Statements made/laid by Ministers under Direction 73 A of Directions by the Speaker during Second Session of the Seventeenth Lok Sabha	49
(ii) Statements made/laid by Ministers regarding Government Business during Second Session of Seventeenth Lok Sabha	52
(iii) Statements made/laid by Ministers regarding correcting the replies to Questions during Second Session of Seventeenth Lok Sabha	53
(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha (as on 03.01.2020)	54

(v) Statements Showing the time lost owing to interruptions and adjournment of the House during Second Session of Seventeenth Lok Sabha	55
(vi) Statements indicating Matters of Urgent Public Importance raised (i) after Question Hour, and (ii) before the adjournment of the House for the day during Second Session of Seventeenth Lok Sabha	56
21. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL—THE ANALYSIS THEREOF DURING THE SECOND SESSION OF SEVENTEENTH LOK SABHA	57
22. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE SECOND SESSION OF SEVENTEENTH LOK SABHA	60
23. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM 18.11.2019 TO 13.12.2019	62
24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE SECOND SESSION OF SEVENTEENTH LOK SABHA	69

PRINTED BY THE MANAGER, GOVT. OF INDIA PRESS,
MINTO ROAD, NEW DELHI-110 002.

1. DURATION OF SESSION
(2nd Session of 17th Lok Sabha)

1. Date of Commencement	:	§18 November, 2019
2. Date of Adjournment (<i>sine die</i>)	:	*13 December, 2019
3. Date of prorogation	:	13 December, 2019
4. Total number of days of Session	:	26
5. Number of Actual days of Sittings	:	20
6. Number of hours of sitting	:	130 hours 45 minutes

§The first sitting commenced with the playing of National Anthem.

*The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amendments tabled	No. of amendments carried	Progress/remarks
					H.	M.			
1	2	3	4	5	6	7	8	9	
1.	The Chit Funds (Amendment) Bill, 2019	5.8.2019 (Earlier Session)	—	18.11.2019 20.11.2019 (Consideration and passing)	05	51	19	Nil	Passed
2.	@The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Bill, 2019	22.11.2019	—	26.11.2019 27.11.2019 (Consideration and passing)	05	03	58	Nil	Passed
3.	*The Taxation Laws (Amendment) Bill, 2019	25.11.2019	—	2.12.2019 (Consideration and passing)	4	54	55	04	Passed, as amended
4.	The International Financial Services Centres Authority Bill, 2019	25.11.2019	—	11.12.2019 (Consideration and passing)	3	05	74	Nil	Passed

5.	The Recycling of Ships Bill, 2019	25.11.2019	—	3.12.2019 (Consideration and passing)	3	53	59	Nil	Passed
6.	The Special Protection Group (Amendment) Bill, 2019	25.11.2019	—	27.11.2019 (Consideration and passing)	02	51	14	Nil	Passed
7.	The National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Bill, 2019	26.11.2019	—	28.11.2019 (Consideration and passing)	4	25	22	Nil	Passed
8.	The Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Bill, 2019	26.11.2019	—	27.11.2019 (Consideration and passing)	0	52	09	Nil	Passed
9.	The National Institute of Design (Amendment) Bill, 2019 as passed by <i>Rajya Sabha</i>	—	18.11.2019	26.11.2019 (Consideration and passing)	2	26	23	Nil	Passed
10.	The Jammu and Kashmir Reservation (Second Amendment) Bill, 2019, as passed by <i>Rajya Sabha</i>	—	—	27.11.2019 (withdrawal)	0	03	—	—	Bill withdrawn
11.	The Industrial Relations Code, 2019	28.11.2019	—	—	0	12	—	—	Pending

@Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Ordinance, 2019 (Ordinance No. 14 of 2019) promulgated by the President on 18.9.2019.

* Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Taxation Laws (Amendment) Ordinance, 2019 (Ordinance No. 15 of 2019) promulgated by the President on 20.9.2019.

1	2	3	4	5	6	7	8	9	
12.	The Arms (Amendment) Bill, 2019	29.11.2019	—	9.12.2019 (Consideration and passing)	2	47	68	05	Passed, as amended
13.	The Appropriation (No. 3) Bill, 2019	4.12.2019	—	4.12.2019 (Consideration and passing)	0	04	Nil	Nil	Passed
14.	*The Constitution (One Hundred and Twenty-Sixth Amendment) Bill, 2019	9.12.2019	—	10.12.2019 (Consideration and passing)	0	06	13	01	Passed, as amended
15.	The Citizenship (Amendment) Bill, 2019	9.12.2019	—	9.12.2019 10.12.2019 (Consideration and passing)	1 7	21 28	73	Nil	Passed
16.	The Anti-Maritime Piracy Bill, 2019	9.12.2019	—	—	0	02	—	—	Pending
17.	The Central Sanskrit Universities Bill, 2019	11.12.2019	—	12.12.2019 (Consideration and passing)	3	58	18	Nil	Passed
18.	The Personal Data Protection Bill, 2019	11.12.2019	—	11.12.2019 (Motion for reference to Joint Committee)	0 0	26 14	—	—	Motion for reference of the Bill to a Joint Committee with the instruction to report by the first day of the Budget Session, 2020.

19. The Code on Social Security, 2019	11.12.2019	—	—	0	07	—	—	Pending
20. The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11.12.2019	—	—	—	—	—	—	Pending
21. The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019	12.2.2019	—	—	0	11	—	—	Pending

*The short title of the Bill was changed to the Constitution (One Hundred and Fourth Amendment) Bill, 2019 by Lok Sabha through an amendment to Clause 1.

(ii) Bills referred to the Standing Committees and Presentation/Laying of Reports thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The National Commission for Indian System of Medicine Bill, 2019	7.1.2019 (R. S.)	Chairman	Health and Family Welfare (14.1.2019)	27.11.2019	Pending in Rajya Sabha
2.	The National Commission for Homoeopathy Bill, 2019	7.1.2019 (R.S.)	Chairman	Health and Family Welfare (14.1.2019)	27.11.2019	Pending in Rajya Sabha
3.	The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019	13.2.2019 (R. S.)	Speaker	Agriculture (4.10.2019)	3.12.2019	Pending in Rajya Sabha
4.	The Industrial Relations Code, 2019	28.11.2019 (L.S.)	Speaker	Labour (23.12.2019)	—	Pending with the Committee
5.	The Code on Social Security, 2019	11.12.2019 (L.S.)	Speaker	Labour (23.12.2019)	—	Pending with the Committee
6.	The Anti-Maritime Piracy Bill, 2019	9.12.2019 (L.S.)	Speaker	External Affairs (23.12.2019)	—	Pending with the Committee

7.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11.12.2019 (L.S.)	Speaker	Social Justice and Empowerment (23.12.2019)	—	Pending with the Committee
8.	The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019	12.12.2019 (L.S.)	Speaker	Finance (23.12.2019)	—	Pending with the Committee

SUMMARY

1. Bills pending at the end of last Session	5 ^s
2. Bills introduced	18
3. Bills opposed at introduction stage	7
4. Bills passed by Rajya Sabha and laid on the Table	1 ^s
5. Bills passed by Rajya Sabha and laid on the Table—returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
8. Bills passed	14
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	1
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	1
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil

^s Including one Bill passed by Rajya Sabha during last Session and laid on the Table of Lok Sabha on commencement of Second Session.

19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	5
21. Bills reported by Standing Committees	3
22. Bills pending at the end of Second Session of Seventeenth of Lok Sabha	9*

* Including one Bill, namely the Constitution (Scheduled Tribes) Order Bill, 2019, as passed by Rajya Sabha and transmitted to Lok Sabha on 12.12.2019 and yet to be laid on the Table of Lok Sabha.

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajiya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of Amendments tabled	No. of Amendments carried	Progress/Remarks
					H.	M.			
1	2	3	4	5	6	7	8	9	
1.	The Constitution (Amendment) Bill, 2019 (Omission of article 44, etc.) by Shri Ajay Bhatt, M.P.	22.11.2019	—	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 2019 (Amendment of the Eighth Schedule) by Shri Ajay Bhatt, M.P.	22.11.2019	—	—	—	—	—	—	Pending
3.	The Population Control Bill, 2019 by Shri Ajay Bhatt, M.P.	22.11.2019	—	—	—	—	—	—	Pending
4.	The Essential Commodities (Amendment) Bill, 2019 (Amendment of sections 3, and 7) by Dr. Sanjay Jaiswal, M.P.	22.11.2019	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
10.	The Mandatory Basic Facilities for Neglected Senior Citizens, Widows and Orphans Bill, 2019 by Shri Sudhakar Tukaram Shrangare, M.P.	22.11.2019	—	—	—	—	—	Pending
11.	The Education Loan to Students belonging to Economically Weaker Section Bill, 2019 by Shri Sudhakar Tukaram Shrangare, M.P.	22.11.2019	—	—	—	—	—	Pending
12.	The Girl Child and Adolescent Girls (Welfare) Bill, 2019 by Shri Sudhakar Tukaram Shrangare, M.P.	22.11.2019	—	—	—	—	—	Pending
13.	The Special Financial Assistance to the State of West Bengal Bill, 2019 by Prof. Saugata Roy, M.P.	22.11.2019	—	—	—	—	—	Pending
14.	The Tea Garden Workers (Timely Payment of Dues) Bill, 2019 by Prof. Saugata Roy, M.P.	22.11.2019	—	—	—	—	—	Pending
15.	The Right to Play Sports Bill, 2019 by Dr Kirit Premjibhat Solanki, M.P.	22.11.2019	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
21.	The Constitution (Amendment) Bill, 2019 (Insertion of new article 21B) by Shri Gopal Chinayya Shetty, M.P.	22.11.2019	—	—	—	—	—	Pending
22.	The Constitution (Amendment) Bill, 2019 (Amendment of article 15, etc.) by Dr. Satya Pal Singh, M.P.	22.11.2019	—	—	—	—	—	Pending
23.	The Compulsory Teaching of Vedic Education in Educational Institutions Bill, 2019 by Dr. Satya Pal Singh, M.P.	22.11.2019	—	—	—	—	—	Pending
24.	The Central Universities (Amendment) Bill, 2019 (Insertion of new Section 3E, etc. by Shrimati Riti Pathak, M.P.	22.11.2019	—	—	—	—	—	Pending
25.	The Women and Girl Child (Prevention of Atrocities) Bill, 2019 by Shrimati Riti Pathak, M.P.	22.11.2019	—	—	—	—	—	Pending

26.	The Constitution (Amendment) Bill, 2019 (<i>Insertion of new article 30A</i>) by Shrimati Riti Pathak, M.P.	—	—	—	—	—	Pending
27.	The Opium Growers (Welfare) Bill, 2019 by Shri C.P. Joshi, M.P.	—	—	—	—	—	Pending
28.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in State of Rajasthan Bill, 2019 by Shri C.P. Joshi, M.P.	—	—	0-17 taken on introduction of Bills from Sl. Nos. 1 to 28.	—	—	Pending
29.	The Compulsory Voting Bill, 2019 by Shri Janardan Singh 'Sigrwal', M.P.	—	21.6.2019	12.7.2019 (excluding second session) 26.7.2019 (second session) 22.11.2019 taken during first session)	2-08 (excluding 2 hours 52 minutes taken during first session)	—	Discussion on the motion for consideration of the Bill not concluded on 22.11.2019. Pending.

SUMMARY
(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	117*
2. Bills introduced	28
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	1
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 949 of Bulletin-Part II, dated 10.01.2020	145

*excluding Bill removed from the Register of Pending Bills at Sl. No. 5.

3. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Action Taken	Remarks
				H.	M.			Original	Action Taken		
1.	Committee on Estimates	24.7.2019	—	—	—	—	—	—	—	—	—
2.	Committee on Public Undertakings	24.7.2019	1	2	30	54.54%	—	—	—	—	—
3.	Committee on Public Accounts	24.07.2019	3	2	35	54%	—	—	3	1	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings		Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
			H.	M.	H.	M.			Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11		
1.	Committee on Agriculture	13.09.2019	03	02 40	50.54%	-	6	2	1	-		
2.	Committee on Chemicals and Fertilizers	13.09.2019	02	01 45	52%	-	3	1	3	-		
3.	Committee on Coal and Steel	13.09.2019	02	01 00	53.57%	-	3	2	-	-		
4.	Committee on Defence	13.09.2019	02	04 00	53.33%	-	4	-	-	-		
5.	Committee on Energy	13.09.2019	02	01 15	53.50%	-	2	-	-	-		
6.	Committee on External Affairs	01.09.2019	05	06 35	51.61%	-	1	-	-	-		
7.	Committee on Finance	01.09.2019	01	00 45	22%	-	5	-	-	-		
8.	Committee on Food, Consumer Affairs and Public Distribution	13.09.2019	01	01 00	50%	2	-	-	-	-		

9.	Committee on Information Technology	13.09.2019	4	11	12	-	4	-	-	-
10.	Committee on Labour	13.09.2019	2	01	45	-	3	-	-	-
11.	Committee on Petroleum and Natural Gas	13.09.2019	2	03	00	-	1	-	-	-
12.	Committee on Railways	13.09.2019	2	01	10	-	1	1	-	-
13.	Committee on Rural Development	13.09.2019	1	00	20	-	3	-	-	-
14.	Committee on Social Justice and Empowerment	13.09.2019	1	00	50	-	4	1	-	-
15.	Committee on Urban Development	01.09.2019	3	05	30	-	1	-	-	-
16.	Committee on Water Resources	13.09.2019	1	00	35	-	2	-	1	-

1	2	3	4	5	6	7	8	9	10	11
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Not constituted	-	-	-	-	-	-	-	-
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	24.07.2019	2	02 15	54.23%	-	-	-	-	-
17.	Library Committee	09.10.2019	2	03 10	55.5%	-	-	-	-	-
18.	Business Advisory Committee	20.06.2019	4	02 25	70%	-	4	-	-	-
19.	Joint Committee on Salaries and Allowances of Members of Parliament	09.10.2019	-	-	-	-	-	-	-	-
20.	Committee on Government Assurances	09.10.2019	1	00 50	60%	-	-	-	-	-
21.	Committee on Petitions	09.10.2019	-	-	-	-	-	-	-	-
22.	Committee on Empowerment of Women	09.10.2019	3	05 00	55.5%	-	-	-	-	-

23.	Railway Convention Committee	Not constituted	-	-	-	-	-	-	-	-	-	-	-
24.	Committee on Welfare of Other Backward Classes	31.07.2019	8	06	45	56.24%	-	-	2	-	-	-	-
25.	Joint Parliamentary Committee on Security in Parliament Complex	Not constituted	-	-	-	-	-	-	-	-	-	-	-
26.	Committee on Provision of Computers to Members of Lok Sabha	Not constituted	-	-	-	-	-	-	-	-	-	-	-

4. DIVISIONS

Sl. No.	Date	Subject	Result
1	2	3	4
1.	26.11.2019	Division was held by AVR machine on the amendment no. 11 to clause 34 of 'The National Institute of Design (Amendment) Bill, 2019' moved by Shri Saugata Roy, M.P.	Ayes-027 Noes-100 Abst.-000
2.	09.12.2019	Division No. I was held by AVR machine on the introduction of 'The Citizenship (Amendment) Bill, 2019' moved by Shri Amit Shah, Minister of Home Affairs.	Ayes-306 Noes-100 Abst.-000
3.	09.12.2019	Division No. II was held by AVR machine on the amendment No. 4 to Clause 2 of 'The Citizenship (Amendment) Bill, 2019' moved by Shri P.K. Kunhalikutty, M.P.	Ayes-104 Noes-333 Abst.-001
4.	09.12.2019	Division No. III was held by AVR machine on the amendment No. 23 to Clause 2 of 'The Citizenship (Amendment) Bill, 2019' moved by Shri Asaduddin Owaisi, M.P.	Ayes-013 Noes-328 Abst.-008

5.	09.12.2019	Division No. IV was held by AVR machine on the amendment No. 24 to Clause 3 of 'The Citizenship (Amendment) Bill, 2019' moved by Shri Asaduddin Owaisi, M.P.	Ayes-008 Noes-325 Abst.-003
6.	09.12.2019	Division No. V was held by AVR machine on the motion for passing 'The Citizenship (Amendment) Bill, 2019' moved by Shri Amit Shah, Minister of Home Affairs	Ayes-334 Noes-106 Abst.-000
7.	10.12.2019	Division No. I was held by AVR machine on the motion for consideration of 'The Constitution (One Hundred and Twenty-sixth Amendment) Bill, 2019' moved by Shri Ravi Shankar Prasad, Minister for Law & Justice	Ayes-363 Noes-000 Abst.-000
8.	10.12.2019	Division No. II was held by AVR machine on the motion for adoption of Clause 2 of 'The Constitution (One Hundred and Twenty-sixth Amendment) Bill, 2019' moved by Shri Ravi Shankar Prasad, Minister for Law & Justice	Ayes-360 Noes-000 Abst.-000

1	2	3	4
9.	Division No. III was held by AVR	machine on the motion for adoption of Clause 1, as amended, of 'The Constitution (One Hundred and Twenty-sixth Amendment) Bill, 2019' moved by Shri Ravi Shankar Prasad, Minister of Law & Justice.	Ayes-358 Noes-000 Abst.-000
10.	Division No. IV was held by AVR	machine on the motion for passing 'The Constitution (One Hundred and Twenty-sixth Amendment) Bill, 2019', as amended, moved by Shri Ravi Shankar Prasad, Minister of Law & Justice.	Ayes-360 Noes-000 Abst.-000

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken
			H. M.
BUDGET			
Supplementary Demands for Grants (First Batch) for 2019-20	28.11.2019	04.12.2019	05 01
		Discussion and voting on Supplementary Demands for Grants for 2019-20	

6. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Members	Constituency/ State	Date when declared elected	Vacancy against which declared elected
1.	Shri D.M. Kathir Anand	Vellore/Tamil Nadu	10.08.2019	Elected in General Elections to Lok Sabha, 2019, where election was rescinded.
2.	Shri Prince Raj	Samastipur/Bihar	24.10.2019	Vice Shri Ramchandra Paswan passed away on 21.07.2019.
3.	Shri Shrinivas Dadasaheb Patil	Satara/Maharashtra	24.10.2019	Vice Shri Chh. Udayanraje Bhonsale resigned w.e.f. 14.09.2019.

7. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in Which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
						H.	M.
1.	Shri Prince Raj	Samastipur/Bihar	Oath	Hindi	18.11.2019	00	01
2.	Smt. Himadri Singh	Shahdol/ Madhya Pradesh	Oath	Hindi	18.11.2019	00	01
3.	Shri Shrinivas Dadasaheb Patil	Satara/Maharashtra	Oath	English	18.11.2019	00	01
4.	Shri D.M. Kathir Anand	Vellore/Tamil Nadu	Affirmation	Tamil	18.11.2019	00	01

8. RESIGNATION BY MEMBER

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made in the House
1.	Shri Chh. Udayanraje Bhonsale	Satara	Maharashtra	14.09.2019	18.11.2019

9. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Chh. Udayanraje Bhonsale Satara/Maharashtra	14.09.2019	Resigned w.e.f. 14.09.2019 (Announcement made in the House in 18.11.2019).

10. MOTIONS UNDER RULES 191 AND 342
SUMMARY

No. of notices received	:	03
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

11. WITHDRAWAL OF MEMBERS FROM THE SERVICE OF THE HOUSE UNDER RULE 373

Sl. No.	Name of Member	Party	Date of withdrawal	Period of withdrawal	Remarks
1.	Shri T.N. Prathapan	INC	25.11.2019	Remainder of the day's sitting	
2.	Shri Hibi Eden				

12. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary reference	Time Taken	
				H	M
1.	Dr. Sudhir Ray (Member, 8th to 10th Lok Sabhas)	30.03.2019			
2.	Shri Raja Paramasivam (Member, 12th Lok Sabha)	14.05.2019			
3.	Smt. Sushma Swaraj (Member, 11th, 12th, 15th and 16th Lok Sabhas)	06.08.2019			
4.	Shri Jagannath Mishra (Member, Rajya Sabha)	19.08.2019	18.11.2019		
5.	Shri Arun Jaitley (Sitting Member, Rajya Sabha)	24.08.2019			
6.	Shri Sukhdev Singh (Member, 14th and 15th Lok Sabhas)	06.09.2019			
7.	Shri Ram Jethmalani (Sitting Member, Rajya Sabha and Member, 6th and 7th Lok Sabhas)	08.09.2019			

8.	Dr. Naramalli Sivaprasad (Member, 15th and 16th Lok Sabhas)	21.09.2019		
9.	Shri B.L. Sharma 'Prem' (Member, 10th and 11th Lok Sabhas)	28.09.2019	18.11.2019	00 09
10.	Shri Gurudas Das Gupta (Member, 14th and 15th Lok Sabhas)	31.10.2019		
11.	Dr. R.K.G. Rajulu (Member, 10th Lok Sabha)	20.10.2019		
12.	Shri Ramnath Dubey (Member, 7th Lok Sabha)	25.10.2019		
13.	Dr. Banshilal Mahto (Member, 16th Lok Sabha)	23.11.2019	28.11.2019	00 05
14.	Shri Kailash Joshi (Member, 14th and 15th Lok Sabhas)	24.11.2019		

(ii) Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H	M
1.	Reference regarding successful launch of Cartosat-3 Satellite by ISRO	27.11.2019	27.11.2019	00	01
2.	Reference regarding the Eighteenth anniversary of the terrorist attack on Parliament House.	13.12.2001	13.12.2019	00	01

13. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Smt. Meenakshi Lekhi	-do-
5.	Shri Kodikunnil Suresh	24.06.2019**
6.	Shri A. Raja	25.06.2019^
7.	Shri P.V. Midhun Reddy	-do-
8.	Shri Bhartruhari Mahtab	-do-
9.	Shri N.K. Premachandran	02.07.2019@
10.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019

** Announcement made in the House on 25.06.2019

^ Announcement made in the House on 26.06.2019

@ Announcement made in the House on 03.07.2019

Announcement made in the House on 04.07.2019

14. PAPERS LAID ON THE TABLE

(a) By Government	1669
(b) By Private Members	Nil

15. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House
1	2	3	4	5
1.	Notice of question of privilege dated 19 November, 2019 given by Shri Hanuman Beniwal, MP against certain administration/ police officials of Government of Rajasthan for failing to register FIR and providing adequate security which led to physical attack on him.	Shri Hanuman Beniwal	19 November, 2019 At 1305 hrs.	"Your notice has been received."
2.	Notice of question of privilege dated 28 November, 2019 given by Shri Asaduddin Owaisi, MP against the member from Bhopal parliamentary constituency for allegedly uttering 'treasonable, seditious or defamatory words' in contravention of Rule 352 (vii) and contravention of other sub-rules 349 (ii), (vi), (viii) and (ix) while rising in the House in defence of Nathuram Godse besides affecting the overall dignity of the House.	Shri Asaduddin Owaisi	28 November, 2019 At 1216 hrs.	"The matter is under my consideration."

1	2	3	4	5
3.	<p>Notice of question of privilege dated 29 November, 2019 given by Sadhvi Pragma Singh Thakur, MP against Shri Rahul Gandhi, MP for allegedly damaging her prestige by way of calling her 'Terrorist Pragma' in his tweet on 27.11.2019.</p>	<p>Sadhvi Pragma Singh Thakur</p>	<p>29 November, 2019 At 1215 hrs.</p>	<p>"I have received your notice. The matter is under my consideration."</p>
4.	<p>Notice of question of privilege dated 3 December, 2019 given by Dr. Nishikant Dubey, MP against certain Television Channels for allegedly distorting his statement given in the House on 2 December, 2019 thereby defaming him and violating his right of expression under Article 105 of the Constitution.</p>	<p>Dr. Nishikant Dubey</p>	<p>3 December, 2019 At 1203 hrs.</p>	<p>"The matter is under my consideration."</p>
5.	<p>Notice of question of privilege dated 10 December, 2019 given by Shri Hibi Eden, MP against Introduction of Constitution (126th Amendment) Bill, 2019 which is allegedly in violation of constitutional Ethos.</p>	<p>Shri Hibi Eden</p>	<p>10 December, 2019 At 1201 hrs. and 1445 hrs.</p>	<p>"I have received your notice of question of privilege dated 10 December, 2019. The matter is under my consideration."</p>

6. Notice of question of privilege dated 10 December, 2019 given by Dr. Sanjay Jaiswal, MP against ASP, Motihari, Bihar for allegedly issuing arrest warrant including forfeiture of property against him as reported in media (Television Channels) while he was heading for Delhi for attending the ongoing Parliament Session.

Dr. Sanjay
Jaiswal

10 December,
2019
At
1201 hrs.

"I have received your notice of question of privilege dated 10 December, 2019. The matter is under my consideration."

16. QUESTIONS

INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN "RESUME OF WORK DONE BY LOK SABHA" DURING THE 2nd SESSION OF 17th LOK SABHA

(i) Starred Questions	
(a) Number of Questions put down in the Question Lists for oral answer	380
(b) Number of Questions orally answered	140
(ii) Unstarred Questions	
Number of Questions put down in the Question Lists for Written answers	4369 [@]
(iii) Answers Laid on the Table	
Number of Questions (SQ 240 + USQ 4369) for which written answers were laid on the Table.	4609
(iv) Short Notice Questions	
(a) No. of Short Notice Questions (SNQ) received	21
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed/Lapsed	21
(v) Half-an-Hour Discussion	
(a) No. of notices of Half-an-Hour Discussion received	5
(b) No. of notices of Half-an-Hour Discussion admitted	2
(c) No. of notices of Half-an-Hour Discussion discussed	NIL
(d) No. of notices of Half-an-Hour disallowed/lapsed	5
(vi) Statement(s) made by Minister correcting replies already given	
No. of answers corrected	1 [#]

[@] Excluding 1 Unstarred Question (USQ No. 3784 dated 11/12/2019, M/o Defence) deleted under Rule 47 of 'Rules of Procedure and Conduct of Business in Lok Sabha' (Smt. Ranjanben Dhananjay Bhatt).

[#] USQ No. 234 dated 19.11.2019 on "Detention Camps for Foreigners" in M/o. Home Affairs given by MoS (Sh. Nityanand Rai).

17. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Text of Resolution	Article/Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
					H.	M.		
1.	That this House disapproves of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Ordinance, 2019 (No. 14 of 2019) promulgated by the President on 18 September, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	26.11.2019 27.11.2019	04	47	Health and Family welfare	Negated
2.	That this House disapproves of the Taxation Laws (Amendment) Ordinance, 2019 (No. 15 of 2019) promulgated by the President on 20 September, 2019.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	02.12.2019	04	46	Finance	Negated

^a Discussed together with the motion for consideration of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Bill, 2019.

^s Discussed together with the motion for consideration of the Taxation Laws (Amendment) Bill, 2019.

(ii) Private Members' Resolutions

Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken H. M.	Ministry/ Department	Remarks
Having regard to the fact that due to scarcity of water and unavailability of fodder for cattle in the Bundelkhand region of the State of Uttar Pradesh, the people of the region are forced to leave their cows to graze in the open, which is popularly known as 'Anna Pratha', and which causes damage to the standing crops, this House urges upon the Government to take steps to construct a network of canals from the proposed Ken-Betwa river-linking project in order to inter-connect and replenish the dams and ponds to overcome the problem of water scarcity and practice of Anna Pratha in the region.	Shri Kunwar Pushendra Singh Chandel	21.6.2019 28.6.2019 19.7.2019 (First Session) 29.11.2019 (Second Session)	1 - 26 (excluding 5 hours 48 minutes taken during 1st Session)	Jai Shakti	Discussion not concluded.

PRIVATE MEMBERS' RESOLUTIONS

SUMMARY

1.	No. of notices of Resolutions received	:	6
2.	No. of Resolutions discussed	:	1
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negated	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

18. SHORT DURATION DISCUSSIONS UNDER RULE 193

Subject	Name of the member who raised	Date(s) of discussion	Time Taken		Ministries/ Departments concerned	Remarks
			H.	M.		
Air Pollution and Climate Change	Shri Manish Tewari	19.11.2019 21.11.2019 22.11.2019	07	49	Ministry of Environment, Forest and Climate Change	Discussion concluded.
Crop loss due to various reasons and its impact on farmers	Shri Suresh Kodikunnil	05.12.2019 12.12.2019	07	23	Ministry of Agriculture and Farmers Welfare	Discussion concluded.

**SHORT DURATION DISCUSSIONS UNDER RULE 193
ON MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	51
No. of discussions held	:	02
No. of discussions completed	:	02
No. of discussions remained part-discussed	:	NIL
Total time taken	:	15 hrs. 12 mts.

19. SPEAKER/CHAIRPERSON
Announcements/Observations/Rulings

Sl. No.	Subject	By whom	Date
1.	Ruling on raising a Question of Privilege by Shri Dayanidhi Maran.	The Speaker	20.11.2019
2.	Under Rule 373, Sarvashri T.N. Prathapan and Hibi Eden, MPs were directed to withdraw from the House for the day for interrupting the proceedings of the House.	The Speaker	25.11.2019
3.	Observation regarding Samvidhan Divas.	The Speaker	26.11.2019
4.	Observation regarding taking up of Matters of Urgent Public Importance before Private Members' Resolution.	The Speaker	29.11.2019
5.	Observation regarding procedure for moving of Cut Motions to the Supplementary Demands for Grants (General)—2019-2020.	The Chairperson	4.12.2019
6.	Announcement regarding visit of members of the Maldives Parliamentary Delegation led by the Speaker of the People's Majlis of Maldives.	The Speaker	9.12.2019
7.	Valedictory Reference on the conclusion of Second Session of the Seventeenth Lok Sabha.	The Speaker	13.12.2019

20. STATEMENTS

(i) Statements Made/Laid by Ministers under Direction 73A of Directions by the Speaker during Second Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
1	2	3	4	5	5
1.	Regarding the status of implementation of the recommendations/ observations contained in the 50th Report of the Standing Committee on Information Technology on "Progress of implementation of BharatNet" pertaining to the Department of Telecommunications, Ministry of Communications.	Shri Dhote Sanjay Shamrao	20.11.2019	0	01
2.	Regarding the status of implementation of the recommendations contained in the 264th Report of the Standing Committee on Transport, Tourism and Culture on Action taken by the Government on the recommendations contained in 258th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Culture	Shri Prahlad Singh Patel	02.12.2019	0	01
3.	Regarding the status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Rural Development on Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) previously Indira Awaas Yojana (IAY) (2015-16) pertaining the Department of Rural Development, Ministry of Rural Development.	Sadhvi Niranjana Jyoti	03.12.2019	0	01
4.	Regarding the status of implementation of the recommendations contained in the 143rd Report of the Standing Committee on commerce on Action taken by the Government on the recommendations/ observations contained in 137th Report of the Committee on "Trade with Association of South East Asian Nations (ASEAN)" pertaining to the Department of Commerce, Ministry of Commerce & Industry.	Shri Som Parkash on behalf of Shri Hardeep Singh Puri	04.12.2019	0	01

1	2	3	4	5
5.	Regarding the status of implementation of the recommendations contained in the 27 ^{1st} Report of the Standing Committee on Transport, Tourism and Culture on "Fellowships, Grants, Pensions and Schemes administered by the Ministry of Culture" pertaining to the Ministry of Culture.	Shri Prahlad Singh Patel	09.12.2019	0 01
6.	Regarding the status of implementation of the recommendations contained in the 50 th Report of the Standing Committee on Labour on Action taken by the Government on the observations/recommendations contained in 36 th Report of the Committee on 'Demands for Grants 2018-19' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Raj Kumar Singh	09.12.2019	0 01
7.	Regarding the status of implementation of the recommendations/ observations contained in the 53 rd Report of the Standing Committee on Labour on Action taken by the Government on the observations/recommendations contained in 41 st Report of the Committee on 'Jan Shikshan Sansthan Scheme' pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Raj Kumar Singh	09.12.2019	0 01
8.	Regarding the status of implementation of the recommendations contained in the 25 th Report of the Standing Committee on Rural Development on National Institute of Rural Development & Panchayati Raj pertaining to the Ministry of Rural Development.	Sadhvi Niranjan Jyoti	10.12.2019	0 01
9.	Regarding the status of implementation of the recommendations contained in the 36 th Report of the Standing Committee on Rural Development on 'Pradhan Mantri Gram Sadak Yojana' pertaining to the Ministry of Rural Development.	Sadhvi Niranjan Jyoti	10.12.2019	0 01
10.	Regarding the status of implementation of the recommendations contained in the 28 th Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2017-18 on 'General Defence Budget, BRO, ICG, MES, CSD, DGDE, DPSUs, Welfare of Ex-Servicemen, Defence Pensions and ECHS (demand No. 19 & 22)' pertaining to the Ministry of Defence.	Shri Shripad Yesso Naik	11.12.2019	0 01

11.	Regarding the status of implementation of the recommendations contained in the 43rd Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for the year 2018-19 on 'Ordnance Factories, Defence Research & Development Organisation, Directorate General of Quality Assurance and National Cadet Corps (demand no. 20)' pertaining to the Ministry of Defence.	Shri Shripad Yesso Naik	11.12.2019	0	01
12.	Regarding the status of implementation of the recommendations contained in the 50th Report of the Standing Committee on Defence on 'Provision of all weather road connectivity under Border Road Organisation (BRO) and other agencies upto International borders as well as the strategic areas including approach road—An Appraisal' pertaining to the Ministry of Defence.	Shri Shripad Yesso Naik	11.12.2019	0	01
13.	Regarding the status of implementation of the recommendations/ observations contained in the 60th Report of the Standing Committee on Information Technology on "Setting up of Post Bank of India as a Payments Bank - Scope, Objectives and Framework" pertaining to the Department of Posts, Ministry of Communications.	Shri Dhotre Sanjay Shamrao	11.12.2019	0	01
14.	Regarding the status of implementation of the recommendations contained in the 149th Report of the Standing Committee on Commerce on Action taken by the Government on the Recommendations/Observations contained in 145th Report of the Committee on "Impact of Chinese Goods on Indian Industry" pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	11.12.2019	0	01

**(ii) Statements Made/Laid by Minister Regarding Government Business during Second Session of
Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
1	2	3	4	5	5
1.	Regarding Government Business during the week commencing the 25th November, 2019.	Shri Arjun Ram Meghwal	22.11.2019	0	10
2.	Regarding Government Business during the week commencing the 2nd December, 2019	Shri Arjun Ram Meghwal	29.11.2019	0	05
3.	Regarding Government Business during the remaining part of 2nd session of 17th Lok Sabha.	Shri Arjun Ram Meghwal	06.12.2019	0	06

**(iii) Statements Made/Laid by Ministers Regarding Correcting the Replies to Questions
During Second Session of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
1.	(i) Correcting the reply given on 19.11.2019 to Unstarred Question No. 234 by Shri Abdul Khaleque, MP, regarding 'Detention Camp for Foreigners' and (ii) giving reasons for delay in correcting the reply.	Shri Nityanand Rai	10.12.2019	0	01

(iv) Matters Under Rule 377
Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha
(As on 03.01.2020)

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 6.08.2019)	488	198	290	40.57%
Second Session (18.11.2019 to 13.12.2019)	365	29	336	7.95%
	853	227	626	26.61%

**(v) Statement showing the time lost owing to interruptions and Adjournments of the House during
Second Session of the 17th Lok Sabha**

Date	Time Lost due to Interruptions		Time Lost due to Adjournments of the House following Interruptions	Remarks
	H.	M.		
25.11.2019	—	—	5 42	At 1109 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1201 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1408 hrs., due to interruptions, House adjourned for the day.
06.12.2019	—	—	0 10	At 1250 hrs., due to interruptions, House adjourned to meet again at 1330 hrs.
13.12.2019	—	—	0 39	At 1132 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1204 hrs., due to interruptions, House adjourned to meet again at 1215 hrs.
TOTAL	00	+	6 31	= 6 31

Time calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(vi) Statement indicating Matters of Urgent Public Importance raised (i) after Question Hour, and (ii) before the adjournment of the House during Second Session of Seventeenth Lok Sabha

Date	No. of Matters raised	Members spoken/Associated	Notices received	Time Taken	
				H	M
18.11.2019	56	87	70	01	56
19.11.2019	59	92	141	01	54
20.11.2019	93	137	187	01	21
21.11.2019	75	109	182	01	17
22.11.2019	02	03	151	0	09
25.11.2019	NIL	NIL	124	NIL	NIL
26.11.2019	NIL	NIL	NIL	NIL	NIL
27.11.2019	41	56	173	0	59
28.11.2019	53	73	184	01	32
29.11.2019	64	87	134	02	33
02.12.2019	57	81	134	01	58
03.12.2019	89	104	182	02	34
04.12.2019	29	47	199	0	59
05.12.2019	37	48	187	01	00
06.12.2019	15	25	141	0	38
09.12.2019	NIL	NIL	124	NIL	NIL
10.12.2019	54	66	182	02	21
11.12.2019	133	184	206	03	30
12.12.2019	77	104	188	NIL	NIL
13.12.2019	NIL	NIL	118	NIL	NIL
TOTAL	934	1303	3007	24	41

21. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE SECOND SESSION OF THE SEVENTEENTH LOK SABHA (18.11.2019 TO 13.12.2019)

Sl. No.	Date	Time when quorum bell as rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	18.11.2019	1500 to 1502	02	—	House re-assembled after lunch break after quorum bell was rung once.
2.	19.11.2019	1500 to 1503	03	—	-do-
3.	20.11.2019	1430 to 1433	03	—	-do-
4.	21.11.2019	1500 to 1503	03	—	-do-
5.	22.11.2019	1530 to 1536	06	—	House re-assembled after lunch break after quorum bell was rung twice.
6.	28.11.2019	1400 to 1403	03	—	House re-assembled after lunch break after quorum bell was rung once.
7.	29.11.2019	1430 to 1432	02	—	-do-
8.	02.12.2019	1415 to 1420	05	—	House re-assembled after lunch break after quorum bell was rung twice.
9.	03.12.2019	1430 to 1432	02	—	House re-assembled after lunch break after quorum bell was rung once.
10.	04.12.2019	1400 to 1404	04	—	-do-

Sl. No.	Date	Time when quorum bell as rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
11.	05.12.2019	1400 to 1403	03	—	-do-
12.	06.12.2019	1330 to 1332	02	—	House re-assembled after House was adjourned for pandemonium by Opposition members after quorum bell was rung once.
13.	10.12.2019	1400 to 1401	01	—	House re-assembled after lunch break after quorum bell was rung once.
14.	11.12.2019	1400 to 1402	02	—	-do-
15.	12.12.2019	1100 to 1101	01	—	Quorum bell was rung once before the House began/commenced.
		1415 to 1416	01		House re-assembled after lunch break after quorum bell was rung once.
Total			45	Mins.	

Analysis of ringing of Quorum bell

1.	Total time spent on ringing of quorum bell	:	45 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Twice on 4 days (22.11.2019, 02.12.2019, 06.12.2019 and 12.12.2019)
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Once (on 12.12.2019)
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	15 days

22. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE SECOND SESSION OF SEVENTEENTH LOK SABHA (18.11.2019 to 13.12.2019)

Date	Time	Subject Matter
18.11.2019	1222 hrs	Members of INC staged a walkout from the House in protest of the alleged detention of Dr. Farooq Abdullah, MP and other in Jammu & Kashmir.
19.11.2019	1213 hrs	Members of INC staged a walkout from the House in protest of the decision to withdraw SPG protection provided to Gandhi family.
20.11.2019	1216 hrs	Members of DMK staged a walkout from the House protesting against the withdrawal of SPG protection provided to Gandhi family.
21.11.2019	1215 hrs	Member of INC staged a walkout from the House in protest of alleged discrimination in relating to procurement to paddy in Chhattisgarh.
22.11.2019	1209 hrs	Members of INC staged a walkout from the House over the issue of lack of transparency in the electoral bond scheme.
22.11.2019	1226 hrs	Members of INC staged a walkout from the House in protest of the issue of divestment of PSUs.
28.11.2019	1111 hrs	Member of INC, AITC and IUML staged a walkout from the House demanding explanation from the Govt. for naming Congress party as terrorist party.
1212 hrs		Members of CPI(M) staged a walkout from the House for not being allowed to speak on the Industrial Relations Code, 2019.

03.12.2019	1214 hrs	Member of INC staged a walkout from the House as their leader was not allowed to speak on the issue of price rise.
06.12.2019	1219 hrs	Members of INC staged a walkout from the House in protest of silence of the Govt. on the issue of brutal atrocities against women folk across the country raised by Shri Adhir Ranjan Chowdhury, MP.
11.12.2019	1234 hrs	Members of INC, DMK, NCP AIMEIM and other members of opposition parties Light a walkout from the House in protest of the introduction of the Personal Data Protection Bill, 2019.
12.12.2019	1223 hrs	Members of INC, DMK and NCP staged a walkout from the House in protest of the silence of Govt. on alleged volatile situation in North East.
	1226 hrs	Members of AITC staged a walkout from the House in Protest of the silence of Govt. on alleged volatile situation in North East.

**23. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS FROM
18.11.2019 TO 13.12.2019**

	No. of days	Total time spent	
		H	M
Hon'ble Speaker	20	72	03
Smt. Meenakashi Lekhi	11	10	36
Shri Rajendra Agrawal	10	08	03
Shri N.K. Premachandran	08	07	30
Shri Kodikunnil Suresh	07	07	24
Smt. Rama Devi	06	07	02
Dr. Kirit P. Solanki	04	05	05
Dr. Kakoli Ghosh Dastidar	04	03	48
Shri P.V. Midhun Reddy	04	03	48
Shri Bhartruhari Mahtab	02	03	35
Shri A. Raja	02	02	06

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS FROM
18.11.2019 TO 13.12.2019**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	
HS			
18.11.2019	1100 to 1307 hrs	02	07
	1745 to 1804 hrs	00	19
19.11.2019	1100 to 1400 hrs	03	00
	1538 to 1616 hrs	00	38
	1758 to 1830 hrs	00	32
20.11.2019	1100 to 1329 hrs	02	29
	1718 to 1917 hrs	01	59
21.11.2019	1100 to 1400 hrs	03	00
	1752 to 1826 hrs	00	34
22.11.2019	1100 to 1231 hrs	01	31
	1258 to 1406 hrs	01	08
	1746 to 1801 hrs	00	15
25.11.2019	1100 to 1109 hrs	00	09
26.11.2019	1400 to 1502 hrs	01	02
	1658 to 1752 hrs	00	54
	2031 to 2039 hrs	00	08
27.11.2019	1100 to 1234 hrs	01	34
	1328 to 1559 hrs	02	31
	1633 to 1746 hrs	01	13
	1752 to 1903 hrs	01	11
28.11.2019	1100 to 1305 hrs	02	05
	1707 to 1738 hrs	00	31
	1751 to 1914 hrs	01	23
29.11.2019	1100 to 1305 hrs	02	05
	1432 to 1635 hrs	02	03
	1758 to 1801 hrs	00	03

1	2	3	
02.12.2019	1100 to 1319 hrs	02	19
	1732 to 2002 hrs	02	30
03.12.2019	1100 to 1335 hrs	02	35
	1729 to 1847 hrs	01	18
	1929 to 1933 hrs	00	04
04.12.2019	1100 to 1304 hrs	02	04
	1404 to 1503 hrs	00	59
	1813 to 1958 hrs	01	45
05.12.2019	1100 to 1306 hrs	02	06
	1941 to 1958 hrs	00	17
06.12.2019	1100 to 1250 hrs	01	50
09.12.2019	1100 to 1553 hrs	02	53
	1604 to 1823 hrs	02	19
	2231 to 0005 hrs	01	34
10.12.2019	1100 to 1306 hrs	02	06
	1401 to 1502 hrs	01	01
	1725 to 1843 hrs	01	18
11.12.2019	1100 to 1301 hrs	02	01
	1402 to 1553 hrs	01	51
	1755 to 1901 hrs	01	06
	2011 to 2304 hrs	00	23
12.12.2019	1100 to 1318 hrs	02	18
	1538 to 1558 hrs	00	20
13.12.2019	1100 to 1132 hrs	00	32
	1200 to 1204 hrs	00	04
	1215 to 1223 hrs	00	08
Total Time Spent in the Chair		72	03

Shri Smt. Meenakashi Lekhi	Time Spent	Total Time	
		H.	M.
18.11.2019	1502 to 1658 hrs	01	56
20.11.2019	1615 to 1718 hrs	01	03
22.11.2019	1536 to 1542 hrs	00	06
25.11.2019	1400 to 1408 hrs	00	08
26.11.2019	1502 to 1603 hrs	01	01
28.11.2019	1600 to 1707 hrs	01	07
02.12.2019	1605 to 1706 hrs	01	01
04.12.2019	1558 to 1705 hrs	01	07
06.12.2019	1332 to 1338 hrs	00	06
	1432 to 1446 hrs	00	14
09.12.2019	2059 to 2231 hrs	01	32
10.12.2019	1611 to 1725 hrs	01	14
Total Time Spent in the Chair		10	36

Shri Rajendra Agrawal	Time Spent	Total Time	
		H.	M.
18.11.2019	1307 to 1401 hrs	00	54
19.11.2019	1503 to 1538 hrs	00	35
21.11.2019	1706 to 1752 hrs	00	46
22.11.2019	1231 to 1258 hrs	00	27
	1641 to 1746 hrs	01	05
25.11.2019	1200 to 1201 hrs	00	01
29.11.2019	1635 to 1758 hrs	01	23
03.12.2019	1847 to 1929 hrs	00	42
04.12.2019	1705 to 1813 hrs	01	08
09.12.2019	1353 to 1401 hrs	00	08
11.12.2019	1701 to 1755 hrs	00	54
Total Time Spent in the Chair		08	03

Shri N. K. Premachandran Time Spent		Total Time	
		H.	M.
20.11.2019	1433 to 1505 hrs	00	32
22.11.2019	1542 to 1641 hrs	00	59
27.11.2019	1234 to 1328 hrs	00	54
28.11.2019	1504 to 1600 hrs	00	56
	1738 to 1751 hrs	00	13
02.12.2019	1448 to 1605 hrs	01	17
03.12.2019	1432 to 1501 hrs	00	29
05.12.2019	1502 to 1602 hrs	01	00
11.12.2019	1901 to 2011 hrs	01	10
Total Time Spent in the Chair		07	30

Shri Kodikunnil Suresh	Time Spent	Total Time	
		H.	M.
19.11.2019	1708 to 1758 hrs	00	50
21.11.2019	1604 to 1706 hrs	01	02
26.11.2019	1856 to 2031 hrs	01	35
27.11.2019	1746 to 1752 hrs	00	06
03.12.2019	1615 to 1729 hrs	01	14
05.12.2019	1602 to 1702 hrs	01	00
12.12.2019	1500 to 1538 hrs	00	38
	1937 to 2036 hrs	00	59
Total Time Spent in the Chair		07	24

Smt. Rama Devi	Time Spent	Total Time	
		H.	M.
21.11.2019	1503 to 1604 hrs	01	01
02.12.2019	1420 to 1448 hrs	00	28

1	2	3	
03.12.2019	1501 to 1615 hrs	01	14
05.12.2019	1403 to 1502 hrs	00	59
09.12.2019	1823 to 2059 hrs	02	36
12.12.2019	1416 to 1500 hrs	00	44
Total Time Spent in the Chair		07	02

Dr. Kirit P. Solanki	Time Spent	Total Time	
		H.	M.
19.11.2019	1616 to 1708 hrs	00	52
02.12.2019	1706 to 1732 hrs	00	26
05.12.2019	1702 to 1941 hrs	02	39
12.12.2019	1558 to 1706 hrs	01	08
Total Time Spent in the Chair		05	05

Dr. Kakoli Ghosh Dastidar	Time Spent	Total Time	
		H.	M.
18.11.2019	1658 to 1745 hrs	00	47
26.11.2019	1603 to 1658 hrs	00	55
09.12.2019	1401 to 1459 hrs	00	58
11.12.2019	1553 to 1701 hrs	01	08
Total Time Spent in the Chair		03	48

Shri P.V. Midhun Reddy	Time Spent	Total Time	
		H.	M.
20.11.2019	1505 to 1615 hrs	01	10
27.11.2019	1559 to 1633 hrs	00	34
04.12.2019	1503 to 1558 hrs	00	55
10.12.2019	1502 to 1611 hrs	01	09
Total Time Spent in the Chair		03	48

Shri Bhartruhari Mahtab	Time Spent	Total Time	
		H.	M.
26.11.2019	1752 to 1856 hrs	01	04
12.12.2019	1706 to 1937 hrs	02	31
Total Time Spent in the Chair		03	35

Shri A. Raja	Time Spent	Total Time	
		H.	M.
28.11.2019	1403 to 1504 hrs	01	01
09.12.2019	1459 to 1604 hrs	01	05
Total Time Spent in the Chair		02	06

**24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE SECOND SESSION OF
SEVENTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
BILLS-			
(a) Government Bills	*54	31	41.69
(b) Private Member's Bills	02	25	1.84
BUDGETS-			
Union Budget	05	01	3.84
DISCUSSIONS-			
Short Duration Discussions (Rule 193)	15	12	11.63
MATTERS OF URGENT PUBLIC IMPORTANCE	24	41	18.88
MATTERS UNDER RULE 377	03	40	2.80
QUESTIONS	07	08	5.46
RESOLUTIONS-			
(a) Statutory Resolution	*	...	
(b) Private Member's Resolutions	01	26	1.10
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	16	41	12.76
TOTAL	130	45	100

*Joint discussion took place on two Statutory Resolutions [*vide Chapter No. 16*] and Motions for consideration of connected Government Bill [*vide Chapter No. 2*].

Time taken on joint discussion has been shown under Government Bills.